

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 7 of 2015 &
IA No. 9 of 2015

Dated: 12th January, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s Jindal Steel & Power Ltd. ...Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Ors.
...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Matrugupta Mishra
Ms. Shikha Ohri
Ms. Meghana Aggarwal

ORDER

We are informed that Appeals filed by Respondent No.2 being Appeal Nos. 277 and 278 of 2014 have already been admitted by this Tribunal. Since the instant Appeal is a cross Appeal, we Admit it. Issue notice to the Respondents returnable on 04.02.2014. Dasti service is permitted.

Post the matter on **04.02.2015.**

(Rakesh Nath)
Technical Member
Ts/vg

(Justice Ranjana P. Desai)
Chairperson